

Tuition Facilities for Scheduled Caste Students

158. **Shri L. Achaw Singh:** Will the Minister of Education and Scientific Research be pleased to state:

(a) how many Scheduled Caste students in Manipur have availed of the free tuition facilities up till now;

(b) whether there are any aided or private schools in the villages mostly inhabited by Scheduled Castes communities providing these facilities; and

(c) if so, the names of these institutions or schools?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) The information is being collected and will be laid on the Table of the Lok Sabha in due course.

(b) Yes, Sir.

(c) The Nilapadma Aided M.E. School, Sekmai.

School Teachers in Manipur

159. **Shri L. Achaw Singh:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether primary school teachers in Manipur transferred to distant places in the hills and the valley are given residential quarters; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) No, Sir.

(b) Primary school teachers are treated in the same manner as other classes of Government servants, who are not provided with quarters, but in the case of women teachers of rural areas the question of providing rent free accommodation is being considered.

Accommodation for Tribal Employees at Manipur

160. **Shri L. Achaw Singh:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1384 on the 9th September, 1957 and state:

(a) whether it is a fact that no house allowance is given to tribal employees of the Manipur Administration at Imphal when they hire their own houses in the town; and

(b) whether the Manipur Administration has made any provision to construct more residential quarters at Imphal?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) It is difficult to provide Government accommodation to all Government servants, tribal or others. The employees of the Manipur Administration are however, provided with Government residential accommodation to the extent available.

Reserve Bank of India Branch at Nagpur

161. **Shri V. C. Shukla:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the banking department of the recently opened branch of the Reserve Bank in Nagpur, is being shifted from Nagpur now; and

(b) if so, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No.

(b) Does not arise.

Legislative Councils

162. **Shri Tangamani:** Will the Minister of Law be pleased to state the approximate extra expenditure likely to be incurred yearly as a result of the recent expansion of the state Legislative Councils?

The Minister of Law (Shri A. K. Sen): According to the estimates